

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.112 of 2014

Dated : 26th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

India Glycols Ltd. ... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M.L. Lahoty
Mr. Pawan K. Sharma

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel undertakes to file Vakalatnama on behalf of the State Commission and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 25.05.2014 after serving copy on the other side.

It is represented that the connected matter in Appeal no. 130 of 2014 is coming up on 02.07.2014.

Post this matter on **02.07.2014** along with Appeal No. 130 of 2014.

(Rakesh Nath)
Technical Member
TS/js

(Justice M. Karpaga Vinayagam)
Chairperson